

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, to the needy cadets from Maharashtra and Karnatak at the National Defence Academy and also to such cadets at the Military College, and the corresponding Air Force and Naval Training Establishments.

(b) A statement giving this information is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 59].

Ganja Plantations

1093. Shri L. Achaw Singh: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that tenders are invited for the plantation of ganja plants and the highest tender for plants is accepted by the Government; and

(b) the highest tenders accepted by Government during the years 1954-55, 1955-56 and 1956-57?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) The answer is in the affirmative.

(b) 1954-55 -/4/- per plant.
1955-56 -/6/- per plant.
1956-57 1/-/- per plant.

Payment of War Compensation Claims

1094. Shri L. Achaw Singh: Will the Minister of Defence be pleased to state:

(a) whether representations have been made to the Government of India regarding the payment of compensation to war affected people in Manipur for houses and property destroyed by enemy fire during the last war;

(b) whether it is a fact that war reparations to be paid by Japan have been written off; and

(c) if so, whether that is the reason for withholding payment of compensation for houses and property destroyed by Japanese bombing?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) Yes.

(c) No. It is only one of the reasons.

Tripura Raj Family

1095. Shri Basumatari: Will the Minister of Home Affairs be pleased to state:

(a) whether Government were aware of the economic distress of members of the Raj family of Tripura; and

(b) whether the Raj family of Tripura is considered as Tribal under the Constitution of India?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Not all the members of the Raj family of Tripura are in economic distress.

(b) The members of the Raj-family of Tripura are considered as belonging to the S.heduled Tribe, Tripura.

Reservation for Scheduled Castes and Scheduled Tribes

1096. Shri Basumatari: Will the Minister of Home Affairs be pleased to state:

(a) the percentage of reservation of posts for Scheduled Castes and Scheduled Tribes staff in Tripura for (i) initial appointment, (ii) departmental promotions and (iii) promotions through U.P.S.C.;

(b) how much of the quota is filled up at present; and

(c) whether Government have any alternative way of assessing departmental candidates except by the Confidential Reports?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 60.]